

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

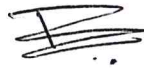
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 79/9/HDB/2021
NAME OF THE COMPANY	Poweronicks Ltd
NAME OF THE PETITIONER(S)	India Renewable Energy Development Agency
NAME OF THE RESPONDENT(S)	Poweronicks Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shradha Gupta SAMir Malik		9966991112 Associate @ Accord services.com	
Ajay Razvi Raghu Varu			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The petitioner is directed to take out NOTICE on the respondents and file proof of service. List the matter on 19.04.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

karim